

Shri S. C. Samanta: May I know whether there is any one from the Centre who is in general control of these stores matters?

Shri L. B. Shastri: One of the members of the Railway Board.

Shri S. C. Samanta: Any one member of the Railway Board, or an engineering member?

Shri L. B. Shastri: The man in charge of Engineering Section is also a member of the Railway Board.

Shri S. C. Samanta: May I know whether the Ministry of Industry and Supply were able to supply the stores that were required by the Railway Board for the Railways?

Shri L. B. Shastri: So far the supplies have not been very deficient. We have in our possession some surplus stores also.

Shri S. C. Samanta: In reply to part (a) the hon. Minister said "Yes". May I know whether all the Railways have been audited?

Shri L. B. Shastri: In fact the special examination by chartered accountants was in regard to the East Indian Railway and the B.B. and C.I. Railway, but not other Railways.

Shri S. C. Samanta: May I know how far the special inspection has proceeded?

Shri L. B. Shastri: It has not been done on other Railways, but the inventory has been prepared by chartered accountants in regard to the East Indian Railway and the B.B. and C.I. Railway.

Shri Velayudhan: May I know what steps the Government have taken for avoiding excess indenting of stores as recommended by the Stores Committee?

Shri L. B. Shastri: We have disposed of certain stocks; and in future we will take care that we do not indent more than what we require.

Shri Velayudhan: May I know whether the Government is aware that at many stations the inventory of the existing stores has not yet been completed?

Shri L. B. Shastri: If so, I shall see to it and shall inquire into it.

Shri Nambiar: May I know what steps the Government are taking to dispose of the old stocks of paper and other materials which have been stocked for something like 200 years?

Mr. Speaker: Order, order.

Shri Nambiar: If the stocks are there?

Mr. Speaker: Order, order. Hon. Members should take care to see that in putting a question they do not introduce any allegations or inferences or information which they may have received from outside. The moment they introduce any such thing, the question would be disallowed.

Shri Nambiar: The stores are there.

Mr. Speaker: I do not want to dispute the facts. The facts may be correct.

Shri S. C. Samanta: The hon. Minister has supplied the figures for 1951. May I know why the figures for 1950 and 1952 were not supplied?

Shri L. B. Shastri: They were not available. The chartered accountants compiled the inventory for the period ended 31st March, 1951.

JET PLANES FOR CIVIL AVIATION

*1469. **Dr. P. S. Deshmukh:** Will the Minister of Communications be pleased to state:

(a) whether it is proposed to utilize Jet planes for Civil Aviation in India;

(b) if so, when such services are likely to commence;

(c) what efforts are being made to obtain Jet planes for this purpose;

(d) whether any orders have been placed and if so, with whom and for how many; and

(e) when are the deliveries expected?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (e). There is no proposal to utilize any pure jet type of aircraft in India.

Dr. P. S. Deshmukh: Is the Government fully informed, Sir, of the development of jet planes?

Shri Raj Bahadur: Yes, Sir.

Mr. Speaker: Order, order. He knows that these questions are inadmissible.

NATIONAL HIGHWAYS IN TRAVANCORE-COCHIN

*1470. **Shri A. M. Thomas:** Will the Minister of Transport be pleased to state:

(a) whether Government are aware of the condition of the roads in Travancore-Cochin taken over as National Highways; and